

**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 20.08.2020**

**BOARD OF C.R. No. 10**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	S.C. 1417/19	Agripada Police St. V/s Nasim Ahmed Siddiqui and Ors 1	Reply/Say
2	Cri Appeal 30/15	Vinay Kumar Ranjeet Sahu V/s State	Arguments
3	Cri Appeal 55/15	Arvind Tukaram Katkar V/s State	Arguments
4.	Cri Appeal 23/16	Rajesh Shivaji Shekokar V/s State	Arguments
5	Cri Appeal 26/16	Bhagawan Ramchandra Prajapati V/s State	Arguments
6.	Cri Appeal 9/15	Arvind Mulchand Gala V/s State	Compliance
7	Cri Appeal 10/15	Jeetendra Udaylal Jain V/s State	Compliance
8	SC 190/10	State-ATS V/s Sameer Salim Munne Ansari	R/E

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